

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

PETITION NUMBER : CA/10/2017

NAME OF THE PETITIONER(S) : L&T SHIP BUILDING LTD

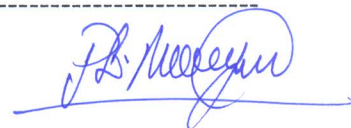
NAME OF THE RESPONDENT(S) : MARINE INFRA STRUCTURE DEVELOPER PVT LTD

UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PL NARAYANAN

Counsel for Petitioner



ORDER

Shri P L Narayanan, counsel for petitioner present and submitted the arguments in part. The Registry has also received the comments from the Govt of India (Ministry of Corporate Affairs) and the Income Tax Department. In the light of the comments from the Ministry of Corporate Affairs and Income Tax Department alongwith some other queries raised by the Bench, the counsel for petitioner is directed to assist this Bench on the issues raised. Put up on **08.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)